

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 430
CP/1176/ND/2016

IN THE MATTER OF:

Mona Aggarwal	...	Applicant
Versus		
Ghaziabad Engineering Company Limited	...	Respondent

Under Section 433(e),434 and 439

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Jeevesh Nagrath, Mr. Arjun Gaur, Mr. Rajat Gupta, Advs.
For the Respondent	: Mr. Amit Seth, Advocate for R. 2 & 3

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning, this matter is taken up for hearing.

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present physically. List this matter on **09.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)